

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	JAI SINTER POLYCON PVT LTD VS BERIA COMMERCIAL IMPEX PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Mr. K.C.Garg,Adv. ] For the Petitioner  
Ms.S.Agarwal,Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. This is a transferred petition from the Hon'ble Calcutta High Court.
3. Registry is directed to issue Notice to the Berlia Commercial Impex Pvt.Ltd.- Respondent by Speed post and email and place tracking information on record.
4. The parties are directed to upload all the documents/pleadings on the efilng portal within two weeks and ensure defect free status.
5. Returnable on **05/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**